

ITEM NO.21

REGISTRAR COURT

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Transfer Petition(s) (Civil) No(s). 3512/2024

SUCHITRA KRISHNA

Petitioner(s)

VERSUS

SANDEEP KRISHNA

Respondent(s)

Date : 25-04-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Dushyant Parashar, AOR  
Mr. Bhaskar Sharma, Adv.  
Mr. Manu Parashar, Adv.  
Mr. Dinesh Pandey, Adv.  
Mrs. Neha Shanker, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Two weeks time, is granted to Id. Counsel for the petitioner,  
to take fresh steps in respect of sole respondent.

List again on 23.7.2025.

PRADIP Y. LADEKAR  
Registrar

MG